

No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.11.2019

ORDER NO. 237 of 2019

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Single Member Bench as follows:

On 13/11/2019 at 02:30 p.m. Sh. C.J.Mathew, Hon'ble Member (T) will hear the followings ROMs matters:

E/ROM/85951/2018 IN E/87769/2014

E/ROM/86800/2018 IN E/87821/2017

E/ROM/86220/2018 IN E/89164/2013

By order,



(Bineesh Kumar K.S.)

Registrar

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Registrar